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(ख) दिल्ली दुग्ध योजना द्वारा दूध की खाली बोतलों का मूल्य दस पैसे बढ़ाने के क्या कारण हैं?

INCREASE IN THE PRICE OP EMPTY MILK BOTTLES BY D. M.S.

*236. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of complaints relating to the irregularities committed in the milk supply depots of Delhi Milk Scheme received during the last six months and the action taken thereon; and
- (b) the reasons for increasing the price of empty milk-bottles by 10 n. p. by the Delhi Milk Scheme ?]

कृषि मंत्रालय में राज्य मंत्री (प्रो॰ केर सिंह): (क) दिल्ली दुग्ध योजना में अक्तूबर, 1971 से मार्च, 1972 की अवधि में 554 शिकायतें प्राप्त हुई थीं। जांच पड़ताल के उपरान्त 262 शिकायतें सच्ची पाई गयीं और दोषी पाये जाने बाले डिपो एजेन्टों के विरुद्ध कार्यवाही की गई। 184 व्यक्तियों को सेवा मुक्त तथा निलम्बित कर दिया गया। शेष व्यक्तियों का स्थानान्तरण कर दिया गया अथवा उनके विरुद्ध समुचित कार्यवाही की गई।

(ख) बोतलों के क्रय मूल्य तथा अन्य प्रासंगिक व्ययों में वृद्धि के कारण दिल्ली दुग्ध योजना द्वारा 24-3-72 से खाली दूध की बोतलों का विकय मूल्य 50 पैसे से बढ़ाकर 60 पैसे प्रति बोतल कर दिया गया है।

t[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Delhi Milk Scheme >:eceived 554 complaints during the period October, 1971 to March, 1972. On investigation 262 complaints were found to be genuine and action was taken against the Depot agents found at fault. Warning were issued to 184 persons and agency of 22 persons were terminated or suspended. The remaining persons were transferred or otherwise dealt with.

†[] English translation.

(b) The sale price of empty milk bottles has been increased by Delhi Milk Scheme from 50 paise to 60 paise each from 24-3-72 due to increase in the purchase price of bottles and other incidental expenses.]

CRASH PROGRAMME FOR RURAL EMPLOYMENT IN WEST BENGAL

- 323. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:
- (a) the amount allocated to the State of West Bengal under the crash programme for rural employment during the year 1971-72;
- (b) whether Government have any report on the utilisation of the amounts by the Government of West Bengal; and
- (c) if so, how the disbursed amount has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c) A sum of Rs. 299.00 lakhs was allocated to the State of West Bengal during 1971-72 under the Crash Scheme for Rural Einpl&yment. Proposals amounting to Rs. 246.01 lakhs were administratively approved and a sum of Rs. 116.22 lakhs was actually released to the State Government. The State Government have computed their expenditure at Rs. 152.00 lakhs generating 30 lakh mandays of employment. Details are awaited.

INSURANCE UP CROPS

324. DR. Z. A. AHMAD:
SHRI KRISHAN KANT:
SHRI GULAM NABI UNTOO:
SHRI CHANDRA SHEKHAR:
SHRI D. P. SINGH:
SHRI SANAT KUMAR RAHA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether final decision has been taken for introducing crop insurance against flood and drought; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) No, Sir. The matter is still under the consideration of Government.

(b) Does not arise.

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SUPPORT PRICE FOR AGRICULTURAL COMMODITIES

325. SHRI D. P. SINGH: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: SHRI GULAM NABI UNTOO:

Will the Minister of AGRICULTURE be pleased to state whether Government propose to fix support price for all agricultural commodities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): There is no such proposal to fix support prices for all agricultural commodities. Minimum support prices are at present fixed for paddy, jowar, bajra, maize, ragi, jute and soyabean. For important cereals, i.e. paddy/rice, jowar, bajra, maize, ragi and wheat procurement prices are also fixed and support is given at these procurement prices.

चीनी मिलों के पास गत्ना उत्पादकों की बकाया राशियां

326. श्री ओ० पी० स्यामी: क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि:

- (क) विभिन्न राज्यों में चीनी मिलों द्वारा गन्ना उत्पादकों को गन्ने के मूल्य के रूप में देय कितनी राशि बकाया है ;
- (ख) इन राशियों के भुगतान के लिये सरकार द्वारा क्या कड़े उपाय किए गये हैं;
- (ग) क्या सरकार चीनी मिलों को इस आशय का निदेश देने का विचार रखती है कि भविष्य में उन्हें उत्पादकों की गन्ने के मूल्य का भगतान गन्ना पेरने के सीजन की समाप्ति से पहले कर देना चाहिए ?

ARREARS OF PAYMENT TO SUGAR CANE GROWERS BY SUGAR MILLS

326. SHRI OM PRAKASH TYAGI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the amount of money in arrears pay-
- †[] English translation.

able to sugar cane growers as price of sugarcane by sugar mills in various States;

- (b) what stringent measures have been taken by Government to get these arrears
- (c) whether Government propose to issue a directive to the sugar mills to the effect that in future they should pay the price of cane to the growers before the end of the crushing

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर **सिंह)** : (क) 1971-72 मीसम में खरी**दे ग**ये गन्ने के मूल्य की बकाया राशि, भुगतान किया गया मूल्य और शेष देय राशि तथा 15-4-72 को पिछले मौसमों के गन्ने के मूल्य की बकाया राशि की राज्यवार स्थिति बताने वाला विवरण संलग्न है। दिखिये परिज्ञिष्ट LXXX अनुपन्न

- (ख) बकाया राशि का भगतान करवाने के लिये निम्नलिखित उपाय किए गये हैं :-
 - (1) राज्य सरकारों से समय समय पर कहा गया है कि वे कारखानों से गन्ने के मूल्य के बकायों के शीघ्र भुगतान की व्यवस्था कराएं और चुककर्ता कारखानों के विरुद्ध उन पर मुकदमा चलाने सहित सस्त उपाय करें।
 - (2) जिन राज्य सरकारों के कानुनों में भू-राजस्व के बकायों की तरह गन्ने के मुल्य के बकायों की वसूली करने के लिए कोई व्यवस्था नहीं है उनसे भी यह कहा गया है कि वे भी अपने यहां ऐसी व्यवस्था करने पर विचार करें ताकि चुककर्ता कारखानों के विरुद्ध कारगर पग उठाए जा सर्के । इससे सम्बन्धित राज्य सरकारो को चुककर्ता मिलों के विरुद्ध आपराधिक तथा सर्टिफिकेट कार्यवाही करने में सहायत मिलेगी।
 - (3) भारत के रिजर्व बैंक ने वाणिज्यिक वैंकों को यह सुनिध्चित करने के लिये उपयुक्त अनुदेश जारी किए है कि चीनी के स्टाक पर चीनी कारखानो